

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 2942

TO BE ANSWERED ON THE 15<sup>TH</sup> MARCH, 2016/PHALGUNA 25, 1937 (SAKA)

INVOLVEMENT OF POLICE PERSONNEL IN CRIMES

2942. SHRI BHARTRUHARI MAHTAB:  
DR. KIRIT P. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received complaints with regard to involvement of police personnel in various crimes;

(b) if so, the details thereof and the total number of such cases reported and the action taken against the guilty personnel during each of the last three years and the current year, crime and State-wise including rape, harassment of women, murder and abduction; and

(c) the effective measures taken by the Government to curb such cases in future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b) : State/ UT wise cases registered, police personnel charge-sheeted and police personnel convicted under various offences by police during 2012-2014 is enclosed at Annexure-I. Crime wise data is not compiled by NCRB. State/UT wise Human right violations cases indicating crime wise data is at Annexure-II.

(c) : "Public Order" and "Police" being State subjects as per the provisions of the Constitution of India, the responsibilities of maintaining law and order, registration and prosecution of crimes rest primarily with the respective State Governments/Union Territory Administrations.

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Complaints received during the Year, Cases Registered, Police Personnel Chargesheeted, Police Personnel Convicted under Human Rights Violation During 20												
SL	State/UT	2012				2013				2014		
		Complaints received during the Year	Cases Registered	Police Personnel Chargesheeted	Police Personnel Convicted	Complaints received during the Year	Cases Registered	Police Personnel Chargesheeted	Police Personnel Convicted	Complaints received during the Year	Cases Registered	Police Personnel Convicted
1	Andhra Pradesh	614	128		0	354	153		4	189	128	
2	Arunachal Pradesh	120	2		0	126	16		0	23	24	
3	Assam	35	15		0	4	13		1	48	28	
4	Bihar	18	18		0	41	31		0	279	8	
5	Chhattisgarh	1918	24		3	1960	28		9	3105	57	
6	Goa	15	1		0	103	97		0	38	38	
7	Gujarat	1152	252		3	965	237		4	1144	417	
8	Haryana	1434	409		2	1592	20		0	2214	25	
9	Himachal Pradesh	403	6		0	303	8		2	383	10	
10	Jammu & Kashmir	423	46		5	839	60		0	1209	32	
11	Jharkhand	0	1		0	2	2		0	2	2	
12	Karnataka	256	100		2	115	66		1	211	140	
13	Kerala	3193	208		1	3116	178		2	1003	172	
14	Madhya Pradesh	12412	11		0	9297	50		5	10887	73	
15	Maharashtra	6925	380		5	7280	442		7	6528	487	
16	Manipur	2	2		0	1	0		0	141	0	
17	Meghalaya	11	11		0	3	12		0	5	5	
18	Mizoram	6	6		0	6	5		0	0	0	
19	Nagaland	30	10		0	16	16		0	10	10	
20	Odisha	35	32		0	60	56		0	40	26	
21	Punjab	3654	102		5	3468	61		5	2036	115	
22	Rajasthan	2665	149		0	3252	136		3	2881	167	
23	Sikkim	0	0		0	0	0		0	0	0	
24	Tamil Nadu	378	220		1	259	136		1	138	126	
25	Telangana									285	100	
26	Tripura	0	0		0	8	8		0	11	11	
27	Uttar Pradesh	8440	95		2	4086	119		9	1848	170	
28	Uttarakhand	272	6		0	399	13		0	140	2	
29	West Bengal	48	39		0	164	16		0	96	25	
	TOTAL STATE(S)	44459	2273	0	29	37819	1979	0	53	34894	2398	
30	A & N Islands	11	11		0	93	0		0	18	17	
31	Chandigarh	546	0		0	781	7		0	951	4	
32	D&N Haveli	0	0		0	0	0		0	1	1	
33	Daman & Diu	0	0		0	0	0		0	1	1	
34	Delhi UT	12342	0		13	12427	0		0	11902	173	
35	Lakshadweep	2	2		0	0	0		0	2	2	
36	Puducherry	3	3		0	0	3		0	5	5	
	TOTAL UT(S)	12904	16	0	13	13301	10	0	0	12880	203	
	TOTAL (ALL INDIA)	57363	2289	0	42	51120	1989	0	53	47774	2601	

Note: Complaints against police exclude human right violations by police

Cases Registered : State Police (CR-SP),Police Personnel : ChargeSheeted : State Police (PCS-SP),Convicted :  
State Police (PCV-SP): UnderTotal Human Rights Violation by Police During 2012-2014

Cod	State/UT	2012			2013			2014		
		State Police			State Police			State Police		
		CR-SP	PCS-SP	PCV-SP	CR-SP	PCS-SP	PCV-SP	CR-SP	PCS-SP	PCV-SP
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0
3	Assam	102	0	0	8	1	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0
7	Gujarat	10	0	0	7	0	0	0	0	0
8	Haryana	1	1	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	4	0
12	Karnataka	1	0	0	2	0	0	29	14	0
13	Kerala	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0
15	Maharashtra	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0
20	Odisha	10	3	0	13	1	0	5	0	0
21	Punjab	0	0	0	1	0	0	0	0	0
22	Rajasthan	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	5	3	0	6	0	0	46	7	3
28	Uttarakhand	0	0	0	0	0	0	0	0	0
29	West Bengal	1	0	0	0	0	0	0	0	0
	<b>TOTAL STATE(S)</b>	<b>130</b>	<b>7</b>	<b>0</b>	<b>37</b>	<b>2</b>	<b>0</b>	<b>80</b>	<b>25</b>	<b>3</b>
30	A & N Islands	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0
34	Delhi UT	75	12	0	141	16	0	18	5	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0
	<b>TOTAL UT(S)</b>	<b>75</b>	<b>12</b>	<b>0</b>	<b>141</b>	<b>16</b>	<b>0</b>	<b>18</b>	<b>5</b>	<b>0</b>
	<b>TOTAL (ALL INDIA)</b>	<b>205</b>	<b>19</b>	<b>0</b>	<b>178</b>	<b>18</b>	<b>0</b>	<b>98</b>	<b>30</b>	<b>3</b>

Source: Crime in India

